

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 4677
TO BE ANSWERED ON 22.07.2019**

COMPANIES REGISTERED WITH ESIC

†4677. SHRI ARJUN SINGH:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has any data of companies registered with ESIC in West Bengal;**
- (b) if so, the details thereof;**
- (c) if not, the reasons therefor;**
- (d) the details of companies registered in Barrackpur Parliamentary Constituency of North 24 Pargana district; and**
- (e) the steps being taken by the Government to cover deprived workers under ESIC and to bring them into mainstream?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (b): Yes, Sir. The total number of employers registered under the Employees' State Insurance (ESI) Act, 1948 as on 31.03.2018 in West Bengal is 62,736.

(c): Does not arise in view of (a) & (b).

(d): In Employees' State Insurance Corporation, the data regarding number of employers registered under the ESI Act, is not maintained Parliamentary Constituency-wise. However the total number of employers registered under the ESI Act, 1948 under the jurisdiction of Sub-regional Office, Barrackpore, as on 31.03.2018 is 8,581.

(e): Under ESIC 2.0 programme, ESI Scheme is to be extended to all districts of the country. Periodical surveys are conducted for bringing more units and their employees under the coverage of ESI Scheme. As on date number of fully and partially implemented districts under ESI Scheme is 354 and 187 respectively.
